

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) No. 168 of 2020

IN THE MATTER OF:

Mr. Pradhyuman Kumar Dwarkadas Patel

...Appellant

Versus

Mr. Bhupendra Dwarkadas Patel & Ors.

...Respondents

Present: -

For Appellant: Ms. Natasha Dhruman Shah and Ms. Tanya Swarup, Advocates.

For Respondent: Ms. Varsha Banerjee, Mr. Mukund Rawat and Mr. Alok Dhir Advocates for R- 1 to 12.

Mr. Palash Singhai, Advocate for R-15.

Mr. Arjun Padhiyar, Advocate for R-16.

ORDER
(Virtual Mode)

13.04.2021 Learned Counsel for the Appellant seeks and is granted one week more time to file Rejoinder to Reply Affidavit filed by the Respondent No. 16.

Learned Counsel for Respondent No. 16 is present.

List the Appeal 'For Admission (After Notice)' on **20th May, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)